## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 24/(MAH)/2014 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2016

NAME OF THE PARTIES: Shri Sunil Goswami

V/s.
M/s. AMS Marine Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
9	JAIKUMAK N. SHIRADHONKAR	Advocate for the Respondents.	Mandala Spicora.
A.c K	HANDEPARKAR		

## <u>Order</u>

## C.P. No. 24/397-398/CLB2014

- 1. Ld. Counsels of the Petitioner and the Respondent are present.
- 2. The Petitioner is seeking time to carry out certain amendments in C.P. 24/2014. The Petitioner shall carry out amendments on or before 28th October, 2016. For the reply from the other side pertaining to those amendments, time granted till 18th November, 2016.
- 3. Matter is now fixed for hearing on 25th November, 2016.
- 4. All these dates are duly communicated to both the sides.

Sd/-

Shri M.K. Shrawat Member (Judicial)

Dated: 05.10.2016